

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

5. IA 3434/2024 In C.P. (IB)/1594(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024**

NAME OF THE PARTIES: - Partha Sarathy Sarkar

V/s.

**Impresario Entertainment and
Hospitality Pvt. Ltd.**

IN THE MATTER OF

Holesome Foods Pvt. Ltd.

Section: - Application under any other provisions- IBC U/s 10 of (IBC)

ORDER

IA.No.3434/2024: - Adv. Partha Sarathy Sarkar appeared for the Applicant in person through VC. Adv. Dhruva Gandhi a/w Adv. Jyoti appeared for Respondents No. 1 & 2. Adv. Shyam Kapadia i/b Adv. Yahya Batatawala appeared for Respondent No.3.

List this matter on **06.08.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)